

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:472
ANSWERED ON:07.08.2013
SCHOOL DEVELOPMENT FUND
Rawat Shri Ashok Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the students belonging to the reserved categories are exempted from payment of tuition fees in Kendriya Vidyalayas;
- (b) if so, the details thereof;
- (c) whether the students belonging to the Scheduled Castes and Scheduled Tribes are also exempted from paying school development fund;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) & (b) All the students belonging to the SC/ST categories are exempted from the payment of a tuition fee. However, the children of Government employees belonging to the SC/ST categories are not exempted from the payment of a tuition fee, since they get the reimbursement from the Government.
- (c) No, Madam.
- (d) & (e) Under the Vidyalaya Vikas Nidhi, the Kendriya Vidyalaya Sangathan charges an amount of Rs. 500 per month from the students for the development of the Vidyalayas. This amount is very negligible in comparison to other Schools. Moreover this amount is being spent entirely for the development of the school and for the welfare of the student community.